

SECTION XVI

LISTED ON: 07.03.2017

COURT NO.: 7

ITEM NO. : 110

IN THE SUPREME COURT OF INDIA

CIVIL APPELLATE JURISDICTION

CIVIL APPEAL NOS. 2795-97, 2798-2800, 2801-03, 2804, 2805, 2806-2810 and  
2811 of 2017

With

INTERLOCOUTORY APPLICATIONS NOS. 63-65

(Application for impleadment filed by Ms.Udita Singh in C.A Nos.  
2795-97/2017)

INTERLOCOUTORY APPLICATIONS NOS. 66-68

(Application for impleadment filed by Mr. Kaushik Poddar in C.A Nos.  
2795-97/2017)

AND

INTERLOCOUTORY APPLICATIONS NOS. 69-71

(Application for Direction filed by Mr. Kaushik Poddar in C.A Nos.  
2795-97/2017)

AND

INTERLOCOUTORY APPLICATIONS NOS. 72-74

(Application for Correction of Typographical Error filed by Mr. Anurag  
Pandey in C.A Nos. 2795-97/2017)

AND

INTERLOCOUTORY APPLICATIONS NOS. 75-77

(Application for impleadment filed by Dr. S.K. Verma in C.A Nos.  
2795-97/2017)

AND

CONTEMPT PETITION No. 367-369 of 2016

WITH

INTERLOCOUTORY APPLICATION NO. 1-3

(application for exemption from filing O.T.)

**CHANDRA GUPTA KUMAR & OTHERS ETC. ETC.**

**...PETITIONER(S)**

**VERSUS**

**THE STATE OF BIHAR & OTHERS ETC. ETC.**

**...RESPONDENT(S)**

OFFICE REPORT

The matters above-mentioned were listed before the Hon'ble Court on  
02.03.2017, when the court was pleased to pass the following Order:

***"To retain its position."***

**C.A Nos. 2795-97 of 2017 @ SLP(C) No. 22304-22306 of 2015**

It is submitted that Mr. Kaushik Poddar, Advocate has on 16.1.17  
filed application for impleadment to implead party as party respondents  
and application for direction. Applications are registered as I.A. Nos.  
66-68 and 69-71 respectively. Copy of the same included in paper books.

It is further submitted that Mr. Anurag Pandey, Advocate has on  
01.3.17 filed application for Correction of Typographical Error. The  
same is registered as I.A. Nos. 72-74. Copy of the same is circulated  
before the Hon'ble Court.

It is lastly submitted that Dr. S.K. Verma, Advocate has on 03.03.17 filed application for impleadment for implead party as party petitioner. The same is registered as I.A. Nos. 75-77. Copy of the same is circulated before the Hon'ble Court.

Service of notice is complete at SLP stage.

**CONTEMPT PETITION(C)No.367-369 OF 2016 IN SLP(C) Nos. 22304-22306/2015**

Service of contempt notice is complete on all the alleged contemnors.

**C.A Nos. 2798-2800 of 2017 @ SLP(C) No. 22947-22949/2015**

There are 90, 53 and 14 respondents in these matters. Service is complete on all the respondents at SLP stage.

It is submitted that Ms. Pragya Bhagal, advocate has filed an application for transposition of proforma respondent nos.70 as Petitioner in SLP (C) No.22947/15 which is registered as I.A No. 10. Copy of the same is already included in paper-book

It is further submitted that Ms. Pragya Bhagal, advocate has filed four separate application for transposition of proforma respondent nos.20, 53, 12 & 17 as Petitioner which are registered as I.A Nos. 11, 12, 13 & 14 and copy of the same already included in paper books.

It is lastly submitted that Ms. Pragya Bhagal, advocate has filed three separate applications for transposition of proforma respondent Nos. 24, 27, 41 and 39 as petitioner which is registered as I.A. No. 15, 16, 17 & 18. Copies of the same are already included in paper books.

**C.A Nos. 2801-03 of 2017 @ SLP(C) Nos. 24845-24847 of 2015**

There are 65, 65 and 96 respondents in these matters. Service is complete on all the respondents at SLP stage.

**C.A No. 2804 of 2017 @ SLP(C) No.31449 of 2015**

There are 69 respondents in these matters. Service is complete on all the respondents at SLP stage.

It is further submitted that SLP qua respondent Nos. 9, 17, 20, 26, 29, 36, 41-42, 47, 51, and 69 has been dismissed vide Hon'ble Courts order dated 10.02.2017. Amended Cause Title is included in paper books.

**C.A No. 2805 of 2017 @ SLP(C) No. 5855 of 2017**

There are 67 Respondents in CA 2805 of 2017 @ SLP (C) No. 5855 of 2017. The Notice of Lodgment of Petition of Appeal could not be issued as counsel has not filed spare copies.

**CA 2806-2810 of 2017 @ SLP(C) Nos. 5856-60 of 2017**

There are 68, 49, 8, 33 & 6 Respondents in CA 2806, CA 2807, CA 2808, CA 2809 & CA 2810 of 2017. Mr. Anil Kumar Mishra, Advocate has on 18.02.2017 filed Proof of Service after serving copy to Mr. Gopal Singh, Advocate standing counsel of State of Bihar but, Counsel has not filed spare copies for rest of the respondents. Hence, the Notice of Lodgment of Petition of Appeal could not be issued.

**C.A No. 2811 SLP(C)No. 5861 of 2017**

There are 69 Respondents in CA 2811 of 2017. Counsel has not filed spare copies. Hence, the Notice of Lodgment of Petition of Appeal could not be issued.

The matters alongwith applications above-mentioned are listed before the Hon'ble court with this Office Report.

Dated this the 6<sup>th</sup> day of March, 2017.

sd/-

**ASSISTANT REGISTRAR**

**Copy to:** Mr. Anurag Pandey, Advocate  
Ms. Pragya Baghel, Advocate  
Mr. K.K. Jaipurkar, Advocate  
Ms. Namita Choudhary, Advocate  
Mr. Arun K. Sinha, Advocate  
Mr. Gopal Singh, Advocate  
Mr. L.R. Singh, Advocate  
Mr. Chandra Prakash, Advocate  
Mr. Subhro Sanyal, advocate  
Mr. G.P. Srivastava, Advocate  
Ms. Udit Singh, Advocate  
Ms. Reena Pandey, Advocate  
Mr. Himanshu Munshi, Advocate  
Mr. Gopal Jha, Advocate  
Mr. Dushyant Parashar, Advocate  
Dr. S.K. Verma, Advocate  
Mr. Amit Pawan, Advocate  
Mr. Anil Kumar Mishra, Advocate  
Mr. Kaushik Poddar, Advocate  
Mr. Bipin Bihar Singh, Advocate  
Ms. Shashi Kiran, advocate

**ASSISTANT REGISTRAR**